

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.3400  
TO BE ANSWERED ON 12<sup>TH</sup> JULY, 2019**

**MONITORING OF PMJAY**

**3400. DR. ALOK KUMAR SUMAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government is taking any steps to monitor the number of beneficiaries and allocation of funds for Pradhan Mantri Jan Arogya Yojana (PMJAY) in State of Bihar;

(b) if so, the details thereof;

(c) whether the Government has taken any measures to promote the participation of private hospitals to take care of beneficiaries under PMJAY; and

(d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b) This is being monitored closely.

The maximum Grant-in-Aid that can be paid to the State of Bihar is Rs.720.17 crore based upon the maximum ceiling criteria. The same has been allocated for the State of Bihar.

(c) & (d) State Governments through State Health Agencies empanel hospitals within their jurisdiction to provide care to identified beneficiary families. As far as private hospitals under PMJAY are concerned, defined criteria and hospital empanelment guidelines have been adopted by the States. As on 09.07.2019, 15,955 hospitals (7992 Private & 7963 Public) have been empanelled under PMJAY.

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